

(xiii) A National Crime Prevention week was observed from the 16th to 21st April, 1968, when extensive publicity was given to road safety measures.

Terminal Charges at Major Airports

2437. SHRI D. N. DEB;
SHRI N. K. SANGHI;
SHRI R. R. SINGH DEO;
SHRI B. N. SHASTRI;

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that Government propose to introduce Terminal Charges at the four major Airports of India;

(b) if so, the broad features thereof; and

(c) when the final decision is likely to be taken?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) to (c). Yes, Sir. It is proposed to levy a Passenger Service fee of Rs. 15 on every passenger embarking from any of the four international airports viz. Delhi, Bombay, Calcutta and Madras, for a destination outside India. Special stamps are being printed for this purpose. The proposed fee is expected to yield a revenue of Rs. 45 lakhs per annum. The proposal was notified in the Gazette of India in June 1968 giving all the details. Any objections or suggestions that may be received before 25th September, 1968 will be taken into consideration in finalising the scheme. It is hoped to introduce the scheme from 1st January, 1969.

Development of Kashmir

2438. SHRI KIRIT BIKRAM DEB BURMAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that several Central teams including those of agricultural and industrial experts, had

lately been sent to the State of Jammu and Kashmir, following the meetings of the National Integration Council there, with a view to helping Kashmir accelerate her economic development and drawing out appropriate schemes for the purpose;

(b) if so, the details thereof and the observations and recommendations made by each of them; and

(c) Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) to (c). In pursuance of their policy to do all that is possible to bring about rapid progress in the economic development of the Jammu & Kashmir State, the Central Government have from time to time during the last 2-3 years deputed technical teams to visit the State to suggest appropriate programmes. A statement showing the recommendations of such teams and action taken is laid on the Table of the House. [Placed in Library. See No. LT-1583/68].

Agartala-Calcutta Air Service

2439. SHRI KIRIT BIKRAM DEB BURMAN: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Government have since decided to introduce the I.A.C's Janta Service daily between Agartala and Calcutta;

(b) if so, since when;

(c) the nature and capacity, both in terms of passengers and cargo, of the aircraft proposed to be put into service on the said flights;

(d) the average number of passengers on the waiting list for a flight at present and after conversion of the Janata service into a daily flight; and

(e) whether in view of the long waiting lists for each flight, Government propose to introduce aircraft with bigger carrying capacity in the Janta Service?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) to (c). The question of operating the I. A. C's Janta service between Agartala and Calcutta on a daily basis is under consideration.

(d) The average number of passengers on the waiting list is 8 to 10 from Calcutta|Agartala and 4 to 6 from Agartala|Calcutta.

(e) Due to operational limitations, the Indian Airlines do not have any proposal to operate the service with bigger aircraft.

Sholapur-Chitaldurg National Highway.

2440. SHI S. A. AGADI: Will the Minister of TRANSPORT AND SHIPPING be pleased to state:

(a) the progress made in the construction of Sholapur-Chitaldurg National Highway No. 13 in Maharashtra and Mysore States and the estimated amount spent so far; and

(b) when the work was started and when it is likely to be completed?

THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT AND SHIPPING (SHRI BHAKT DARSAN): (a) The details of the progress made with work on National Highway No. 13 are furnished in the statement attached. The estimated amount spent so far is about Rs. 83.17 lakhs.

(b) So far fifty-five pieces of works have been sanctioned since 1963, out of which twenty have been completed. The remaining works are likely to be completed by the end of the Fourth Five-Year Plan.

Statement

The progress of the sanctioned works on National Highway No. 13 is as follows:

Maharashtra State:

The length of this National Highway in Maharashtra State is 18.7 miles. It is a fully bridged single lane road with black-topped surface with metal shoulders 4 feet wide on either side. No improvement work on this portion is considered necessary for the time being.

Mysore State:

(i) Road improvement works:

Estimates amounting to about Rs. 60 lakhs have so far been sanctioned for the improvement of the existing road in the reaches Zalki to Mangoli, Hungaund to Ilkal and Thimmanalpur to Hosahalli in Kudligi Taluk. The overall progress of work in these is about 50 per cent.

(ii) Cross Drainage Works (Culverts).

Estimates amounting to about Rs. 7 lakhs have so far been sanctioned for the construction/reconstruction of culverts. The overall progress of work on these structures is about 60 per cent.

(iii) Missing links and Bypasses.

Estimates amounting to about Rs. 6 lakhs have been sanctioned for land acquisition for the construction of the missing links in two sections, Munirabad to Kushtagi and Donehalli to Hosahally in Jagalur taluk. Also an estimate amounting to about Rs. 1.53 lakhs for acquiring land in the reach from Chitradurg to Madakhanahally was sanctioned recently. The land acquisition estimates for bypasses to Kudligi, Kushtagi and Ilkal towns were also sanctioned. Land acquisition proceedings are in progress.

(iv) Major Bridge Works:

(i) Bridge over the river Don:

The overall progress of work for which an estimate of Rs. 13.72 lakhs were sanctioned is about 23 per cent.

(ii) Bridge over the river Tungabhadra.